

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of March , 2015 (23.03.2015 to 27.03.2015)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
24.3.2015 Tuesday At 10.30 A.M. Miscellaneous Petitions	1.	96/MP/2015	CPCL	Petition Under Section 79 (1) (C) and Section 79 (1) (F) of the Electricity Act,2003 read with CERC (Grant of Connectivity, Long term Access and Medium-Term Open Access in Inter-State Transmission and Related Matters) Regulations 2009 .(On admission)
	2.	521/MP/2014	NLCL	Petition for adoption of Corporate tax for grossing up return on equity for the financial year 2012-13 and to claim Return on Equity with grossed up Corporate Tax rate for FY 2012-13 and 2013-14), considering the implied disallowance of contribution towards superannuation fund under 43 B of IT Act in FY 2011-12 and allowance of the same in FY 2012-13.
	3.	17/SM/2014	Suo-Motu	Petition regarding default in payment of Unscheduled Interchanges (UI) Deviation Settlement Charges for the energy drawn in excess of the drawl schedule by Uttar Pradesh Power Corporation Limited.
	4.	29/MP/2015	PGCIL	Petition for approval for execution of the transmission system for Ultra Mega Solar Power park (UMSPP) having capacity of 1000 MW in Anantpur district, AP.
	5.	383/MP/2014	MPPGCL	Application under Clause 4 Part -7 of CERC (Indian Electricity Grid Code) Regulations 2010 for extension of time for implementation of Restricted Governor Mode Operation (RGMO), as required under Clause 5.2 (f) of the Regulation, in respect of certain Thermal & Hydel Generating Stations operated by the Madhya Pradesh Power Generating Co. Limited.
	6.	451/MP/2014	PKTCL	Application for approval under Section 17 (3) of the Electricity Act, 2003 for creating security in favour of Security Trustee pursuant to unattested deed of hypothecation by way of hypothecation on project assets for benefit of the lenders/security trustee of the project, for the transmission line i.e. Purulia PSP (WB)-Ranchi (PG) 400 kV D/C line and Kharagpur (WBSETCL)-Chaibasa (PG) 400 kV D/C line.
	7.	452/MP/2014	RAPP	Application for approval under Section 17 (3) of the Electricity Act, 2003 for creating security in favour of Security Trustee pursuant to unattested deed of hypothecation by way of hypothecation on project assets for benefit of the lenders/security trustee of the project, for RAPP-Shujalpur 400 kV D/C transmission line
	8.	526/MP/2014	NPCL	Petition under Regulation 7 read with Regulation 12 of the CERC (Grant of Connectivity, Long-term Open Access and Medium term Open Access in Inter-State Transmission and related matters) Regulations, 2009 seeking LTA for importing power from inter- State Sources.
26.3.2015 Tuesday At 10.30 A.M. Transmission tariff	1.	277/GT/2014	NTPC	Petition for determination of tariff of NTECL - Vallur Thermal Power Project (3x500 MW) for the period from 01.04.2014 to 31.03.2019.
	2.	297/TT/2013	PKTCL	Transmission Tariff from DOCO to 31.03.2014 for section of 400 KV (Quad) S/C Parbati -Koldam Transmission Line(CKT-II)

				starting from LILO point of Parbati-III HEP to LILO Point of Parbati Pooling Station (DOCO-1.8.2013) under Northern Region for tariff block 2009-14.
	3.	33/TT/2013	PGCIL	Transmission Tariff of Sasan UMPP TS (Group I) in Northern Region for tariff block 2009-14 period.
	4.	44/TT/2013	PGCIL	Transmission Tariff for LILO of 220 KV Misa Kathalguri Transmission Line at Mariani along with Switching Station and other assets under Transmission System associated with Pallatana Gas Based Power Project and Bongaion Thermal Power Station.
	5.	48/TT/2013	PGCIL	Transmission Tariff for Vallur-TPS Melakottaiyur under Supplementary Transmission system associated with Vallur TPS.
	6.	60/TT/2013	PGCIL	Transmission tariff for Part of 400 KV D/C Vapi-Navi Mumbai TL and other assets under WRSS-V Transmission system.
	7.	292/TT/2013	PGCIL	Transmission Tariff of 125 MVAR 400 KV Bus Reactor along with associated bays at Patna S/S under Transmission System for "Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B in Eastern Region for CERC tariff block 2009-14 period.

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